

NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH: GUWAHATI

C.P. No.15/14(1)/GB/2018

Under Section 14(1) of the Companies Act, 2013.

In the matter of:

Sividha Consultants Ltd.

... Petitioner

Order delivered on: 14<sup>th</sup> June, 2018

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member(J)

For the petitioner

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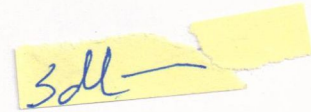
Mr. Bikash Sharma, Advocate

ORDER

Per Hon'ble Mr. Justice P. K. Saikia, Member (J):

Mr. Bikash Sarma, learned counsel for the petitioner appears today. However, he requests for adjournment of the matter for some time. His request is considered.

2. List the matter on 29<sup>th</sup> June, 2018.



Member (Judicial)  
National Company Law Tribunal  
Guwahati Bench: Guwahati.

Dated, Guwahati the 14<sup>th</sup> June, 2018

*Deka/14-06-2018*

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